

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006006/2020	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	CHANDAKA P.S. /142 /2019 () //
2	BLAPL/0006007/2020	AKSHYA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHAMPUA /100 /2020 () //
3	BLAPL/0006008/2020	HAPPY @ SUSHIL KUMAR BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PURI SADAR /191 /2020 () //
4	BLAPL/0006009/2020	RAJESH BAG VS STATE OF ODISHA	GOPINATH MISHRA VS	BADMAL /134 /2020 () //
5	BLAPL/0006010/2020	DAMBARU MAHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	TARBHA /227 /2015 () //
6	BLAPL/0006011/2020	MRUTYUNJAYA SETHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHANDARIPOKHARI /123 /2020 () //
7	BLAPL/0006012/2020	RABI ORAM VS STATE OF ODISHA	JAGABANDHU SAHU VS	SUNDARGARH SADAR /108 /2019 () //
8	BLAPL/0006013/2020	ASHIS KU BEHURA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /232 /2019 () //
9	BLAPL/0006014/2020	DEBARAJ JENA@MUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHARABEL NAGAR P.S. /164 /2020 () //
10	BLAPL/0006015/2020	BUNI @ TUNIRANI PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	SAMAL /137 /2020 () //
11	BLAPL/0006016/2020	BIJAY NAG@NATH@BIJE VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR TOWN /229 /2018 () //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

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12	BLAPL/0006017/2020	SHIBARAM DAS @ SIBA @ SIBARAM DAS VS STATE OF ODISHA	S.K.BHANJADEW VS	POLASARA PS /179 /2019 () //
13	BLAPL/0006018/2020	ABHIRAM BEHERA @ ABHIMANYU @ BABLUBIJAY KUMAR MOHANTY VS STATE OF ODISHA	VS	PURUNAKOTE /32 /2020 () //
14	BLAPL/0006019/2020	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	SECTOR-7 /139 /2019 () //
15	BLAPL/0006020/2020	LANDA @ NANDA @ SANJAYA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /36 /2020 () //
16	BLAPL/0006021/2020	MITU @ SARAT MAHARANA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	NIKIRAI /97 /2020 () //
17	BLAPL/0006022/2020	RASHMIKANTA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDRASEKHARPUR /354 /2016 () //
18	BLAPL/0006023/2020	ANILA BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	ADVA /1 /2020 () //
19	BLAPL/0006024/2020	RABI SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /126 /2020 () //
20	BLAPL/0006025/2020	GAGAN DANSANA VS STATE OF ODISHA	G.N.SAHU VS	KATARBAGA /45 /2018 () //
21	BLAPL/0006026/2020	SAROJ BAG VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHEDEN /204 /2015 () //
22	BLAPL/0006027/2020	TAPAN KUMAR NAYAK VS STATE OF ODISHA	GOURISANKAR PANI VS	KUAKHIA /71 /2020 () //
23	BLAPL/0006028/2020	NARAHARI BHOINA	SATYABRATA PANDA	BINIKA /127 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006029/2020	BHANUMATI GOCHHAYAT	UNMESH CHANDRA JENA	SIMULIA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006030/2020	SANJAYA KUMAR	MANAS CHAND	SEMILLIGUDA /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006031/2020	BISHNUDEEP	MANAS CHAND	KESINGA /402 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006032/2020	BIPIN HAHADUR	MANAS CHAND	NANDAPUR /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006033/2020	PRADEEP BAG @ CHHOTU	AMIT PRASAD BOSE	LATHOR /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006034/2020	MANAS KUMAR DALEI @ RAKESH	SANJAY KUMAR DAS	ORKEL /66 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006035/2020	DIBAKAR SIPKA	ANAM CH. PANDA	BELPARA /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006036/2020	SOMA @ SOMANATH MALLICK @ SOMANATH MALLICK	H. M. GARNAIK	ITAMATI /146 /2013
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006037/2020	LIPUN @ PRATAP SUTAR	DEEPAK KU. SAHOO	NIKIRAI /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006038/2020	BASUDEV SETH	AMIT PRASAD BOSE	PATNAGARH /163 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006039/2020	TIKESWAR THELA	AMIT PRASAD BOSE	LATHOR /77 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

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35	BLAPL/0006040/2020	STATE OF ODISHA BHOLA SAHU VS	SOUMYA RANJAN DAS VS	// SUNDARGARH SADAR /36 /2020 ()
36	BLAPL/0006041/2020	STATE OF ODISHA SASHIKANTA SARANGI VS	PRASANTA KUMAR SAHOO VS	// BADMAL /134 /2020 ()
37	BLAPL/0006042/2020	STATE OF ODISHA RAHASA @ MOHAN ROUT @ RAHASA MOHAN ROUT VS	PRASANTA BARIK VS	// KOKSARA /96 /2020 ()
38	BLAPL/0006043/2020	STATE OF ORISSA A.SHARMA@ AAULA SHARMA VS	ALOK KUMAR PANDA VS	// PATTAPUR (ASKA) /138 /2020 ()
39	BLAPL/0006044/2020	STATE OF ODISHA MANTU MALLICK VS	A.C.RATH VS	// SALIPUR /373 /2019 ()
40	BLAPL/0006045/2020	STATE OF ODISHA DILU @ DILLIP KUMAR LENKA @ BASANTA KUMAR LENKA VS	PRASANTA KUMAR SAHOO VS	// NIKIRAI /97 /2020 ()
41	BLAPL/0006046/2020	STATE OF ODISHA BANSIDHAR BEHERA VS	PRAJIT KUMAR PRADHAN VS	// BIRMITRAPUR /31 /2014 ()
42	BLAPL/0006047/2020	STATE OF ODISHA UPENDRA KUMAR SENAPATI VS	DR.NIRANJAN SWAIN VS	// NAYAPALLI P.S. /631 /2019 ()
43	BLAPL/0006048/2020	STATE OF ODISHA MOHAN KUMAR BHUYAN VS	ARIJEET MISHRA VS	// PANIKOILI /61 /2020 ()
44	BLAPL/0006049/2020	STATE OF ODISHA KOSA MADKAMI VS	PRASANTA KUMAR NANDA VS	// MATHILI /40 /2013 ()
45	BLAPL/0006050/2020	STATE OF ODISHA SAROJ KUMAR PRADHAN @ MITU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /117 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

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46	BLAPL/0006051/2020	SK. IBRAR VS STATE OF ODISHA	K.C.NAYAK VS	RAIRANGPUR (RURAL) /15 /2019 () //
47	BLAPL/0006052/2020	NARAYAN SETHI VS STATE OF ORISSA	SURFESH KUMAR JENA VS	JAJPUR TOWN /60 /2018 () //
48	BLAPL/0006053/2020	PRAMOD KU.OJHA VS STATE OF ORISSA	HIMANSHU BHUSAN SUTAR VS	/ /0 () //
49	BLAPL/0006054/2020	KARNA@ KARUNA BIDIKA VS STATE OF ODISHA	TUKUNA KU.MISHRA VS	BANDHUGOAN /28 /2017 () //
50	BLAPL/0006055/2020	BHIMA PADIAMI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	KALIMELA /146 /2019 () //
51	BLAPL/0006056/2020	RAHUL BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHU VS	NIKIRAI /97 /2020 () //
52	BLAPL/0006057/2020	SK.IBRAR VS STATE OF ODISHA	K.C.NAYAK VS	RAIRANGPUR TOWN /98 /2018 () //
53	BLAPL/0006058/2020	SK. IBRAR VS STATE OF ODISHA	K.C.NAYAK VS	RAIRANGPUR TOWN /1 /2017 () //
54	BLAPL/0006059/2020	RAJA @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	S.K.NAYAK-2 VS	CHANDABALI /274 /2019 () //
55	CMAPL/0000228/2020	GHANASHYAM DAS VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// () //
56	CMP/0000479/2020	MEENA DEVI PANCH VS BINA SHUKLA	S.P.NATH VS	// () //
57	CMP/0000480/2020	MANOJ KUMAR SHAW	PRAFULLA KUMAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

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		VS	VS	0
		SUDARSAN SAHU		//
58	CMP/0000481/2020	MANOJ KUMAR SHAW	PRAFULLA KUMAR RATH	//
		VS	VS	0
		AYUSH KUMAR SAHOO		//
59	CMP/0000482/2020	AKBAR KHAN	NRUSINGH CH. ROUT	//
		VS	VS	0
		AMIR KHAN		//
60	CMP/0000483/2020	NITUSH KUMAR BEHERA	SATYABRATA SUTAR	//
		VS	VS	0
		KAUSALYA PATRA		//
61	CONTC/0003560/2020	MALAYA KUMAR DAS	SABITA RANJAN PATTNAIK	//
		VS	VS	0
		ASHUTOSH PADHI		//
62	CONTC/0003561/2020	LOKANATH PANDA	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
63	CONTC/0003562/2020	DINABANDHU DAS	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
64	CONTC/0003563/2020	RABINDRA KUMAR KATARUKA	ADV	//
		VS	VS	0
		MANOJ KUMAR MOHANTY		//
65	CONTC/0003564/2020	BHAVAESH JOSHI	ADV.	//
		VS	VS	0
		SAHADEV CHINCHWAN		//
66	CONTC/0003565/2020	AKHUJI DAS	ADV.	//
		VS	VS	0
		JYOTI PRAKASH DAS		//
67	CONTC/0003566/2020	M/S. ASHA SHREE FORZEN FOOD PVT.LTD.	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		REGHU G.		//
68	CONTC/0003567/2020	BHARAT CHANDRA BEHERA	S.K.NAYAK (2)	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CONTC/0003568/2020	PRADEEP KUMAR SAHU AMIYA KUMAR BARIK VS	ADV. VS	// // 0
70	CONTC/0003569/2020	JYOTI SHANKAR MOHAPATRA MAHENDRA GANDA @ MAHENDRA BAG VS	R.N.MOHANTY VS	// // 0
71	CONTC/0003570/2020	SAROJ KU.SAMAL GARIB SETH VS	ADV VS	// // 0
72	CONTC/0003571/2020	BHUPENDRA SINGH POONIA SURU BANCHHOR VS	ADV. VS	// // 0
73	CONTC/0003572/2020	BISHNUPADA SETHI BEDPRAKASH BEHERA VS	ADV VS	// // 0
74	CONTC/0003573/2020	R. RAGHU PRASAD CHAITANYA MOHANTY VS	ADV VS	// // 0
75	CONTC/0003574/2020	SATYABRATA SAHOO SUKANTA KUMAR NAYAK VS	ADV. VS	// // 0
76	CONTC/0003575/2020	SWARNAKARNA DHAR KAILASH CHANDRA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
77	CONTC/0003576/2020	ANU GARG PRAHALLAD KASTA VS	KISHORE KUMAR MISHRA VS	// // 0
78	CONTC/0003577/2020	ASIT KUMAR TRIPATHY SANJIB KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
79	CONTC/0003578/2020	ANU GARG SMRUTI RANJAN PATNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		ANU GARH		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

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80	CONTC/0003579/2020	SURJEET KUMAR BIHARI VS SHAKUNTALA D.GAMLIN	PRABIR KUMAR RAY VS	// ()
81	CONTC/0003580/2020	JOGESH KUMAR MOHANTY VS ANU GARG	ADV VS	// ()
82	CRLA/0000463/2020	BULU PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /82 /2020 ()
83	CRLA/0000464/2020	KALIA @ PRADEEP BEHERA VS STATE OF ORISSA	PRANAYANEE DASMOHAPATRA VS	ANGUL TOWN /452 /2014 ()
84	CRLA/0000465/2020	HIMANSU PRADHAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /120 /2018 ()
85	CRLMA/0000124/2020	GITANJALI BEHERA VS STATE OF ORISSA	MANAS RANJAN DHAL VS	BAIDESWAR /17 /2020 ()
86	CRLMA/0000125/2020	GHANASHYAM MISHRA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	TIHIDI /428 /2019 ()
87	CRLMC/0001314/2020	RASID KHAN VS STATE OF ODISHA	H.D.DHAL VS	JATNI P.S. /271 /2017 ()
88	CRLMC/0001315/2020	MONINGI CHANDRAMOHAN RAO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// ()
89	CRLMC/0001316/2020	BIKRAM KESHARI BIRABAR BALIARSINGH @ VS STATE OF ODISHA	STIKYUNAR KARANMISHRA VS	KONARK /60 /2007 ()
90	CRLMP/0000960/2020	PAGALI SETHI VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// ()
91	CRLMP/0000961/2020	SHREYASEE DAS	SATYABRATA MOHANTY	// /0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE COMMISIONERATE OF POLICE		//
92	CRLMP/0000962/2020	SARAT CHANDRA MAHAKUD	SATYANARAYAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0000963/2020	MANASWINI DASH	SANGRAM RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000964/2020	BANAMALI PANDA	A.PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0000965/2020	ULLASH MISHRA	AMLAN SHAKTI PAUL	TOMANDO /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000966/2020	LINGARAJ SWAIN	PRADEEP KUMAR PARIDA	KHUNTUNI /116 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	MACA/0000614/2020	KUNI NAYAK	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SASANKA SEKHARA TRIPATHY		//
98	MACA/0000615/2020	LABANGALATA NANDA	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SRABANA KUMAR NANDA		//
99	MACA/0000616/2020	THE D.M, NATIONAL INSURANCE CO. LTD.	PURASANTA KUMAR MAHALI	//
		VS	VS	()
		SK.SATAR		//
100	MACA/0000617/2020	SITA SAMAL	S.K.JOSHI	//
		VS	VS	()
		DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.		//
101	MATA/0000081/2020	PABITRA DALEI	DEBARAJ MOHANTY	//
		VS	VS	()
		SNEHAPRAVA DALEI		//
102	RSA/0000180/2020	BHUMISUTA MISHRA	ANUPAM DASH	//
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

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103	RVWPET/0000271/2020	SUNDARMANI HOTA PYARI MOHAN DEY VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// // 0 //
104	RVWPET/0000272/2020	PRADEEP KUMAR BARIK VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
105	RVWPET/0000273/2020	ASHUTOSH MANDAL VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
106	RVWPET/0000274/2020	PARAMANANDA PRADHAN VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
107	RVWPET/0000275/2020	GOPABANDHU JENA VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
108	RVWPET/0000276/2020	BIKRAMADITYA DAS VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
109	RVWPET/0000277/2020	RATNAKAR PARIDA VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
110	RVWPET/0000278/2020	SAKTI PADA SASMAL VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
111	RVWPET/0000279/2020	LAXMAN KUMAR BINDHANI VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
112	RVWPET/0000280/2020	BAIKUNTHA CH. DAS VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
113	RVWPET/0000281/2020	AJAY KUMAR DASH VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

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114	RVWPET/0000282/2020	STATE OF ORISSA VS MAYADHAR SAHU	VS	// 0 //
115	RVWPET/0000283/2020	JOGINDRA PRUSTY VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
116	RVWPET/0000284/2020	SUBASH CHANDRA PARIDA VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
117	TRP(C)/0000136/2020	RELIANCE GENERAL INSURANCE COMPANY VS SMRUTI RANJAN DAS	SUBRAT SATPATHY VS	// 0 //
118	TRP(C)/0000137/2020	RELIANCE GENERAL INSURANCE COMPANY VS SOUMYA RANJAN BARMAN	SUBRAT SATPATHY VS	// 0 //
119	TRP(C)/0000138/2020	RELIANCE GENERAL INSURANCE COMPANY VS SARAASWATI PARIDA	SUBRAT SATPATHY VS	// 0 //
120	TRP(C)/0000139/2020	RELIANCE GENERAL INSURANCE COMPANY VS RANJAN KUMAR PARIDA	SUBRAT SATPATHY VS	// 0 //
121	TRP(C)/0000140/2020	RELIANCE GENERAL INSURANCE COMPANY VS NARMADA SAHU@SADU	SUBRATA SATPATHY VS	// 0 //
122	TRP(C)/0000141/2020	RELIANCE GENERAL INSURANCE COMPANY VS TIKI SAHOO	SUBRAT SATPATHY VS	// 0 //
123	TRP(C)/0000142/2020	RELIANCE GENERAL INSURANCE COMPANY VS PRAMOD BHOI	SUBRAT SATPATHY VS	// 0 //
124	TRP(C)/0000143/2020	RELIANCE GENERAL INSURANCE COMPANY VS JHULANA JENA	SUBRAT SATPATHY VS	// 0 //
125	TRP(C)/0000144/2020	RELIANCE GENERAL INSURANCE COMPANY	SUBRAT SATPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
126	TRP(C)/0000145/2020	MURALIDHAR PRADHAN RELIANCE GENERAL INSURANCE COMPANY LIMITED	SUBRAT SATPATHY	//
		VS	VS	0
127	WA/0000515/2020	HARIHAR PRADHAN STATE OF ORISSA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	0
128	WA/0000516/2020	SWASTIRAM MASARA STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
129	WA/0000517/2020	RADHESHYAM PADHAN STATE OF ORISSA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
130	WP(C)/0021622/2020	GARUDA GADTIYA SUMAN CHHANDA MITTRA	SATYAJIT PATTANAİK	//
		VS	VS	0
131	WP(C)/0021623/2020	CANARA BANK RAMESH CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
132	WP(C)/0021624/2020	STATE OF ODISHA KUBERA MAHANTA	B.N.PARIDA	//
		VS	VS	0
133	WP(C)/0021625/2020	STATE OF ODISHA GOBARDHAN BEHERA	B.N.PARIDA	//
		VS	VS	0
134	WP(C)/0021626/2020	STATE OF ODISHA BRUSHABHANU MAHANTA	B.N.PARIDA	//
		VS	VS	0
135	WP(C)/0021627/2020	STATE OF ODISHA UTTAM PRADHAN	B.N.PARIDA	//
		VS	VS	0
136	WP(C)/0021628/2020	STATE OF ODISHA BIRENDRA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0021629/2020	STATE OF ODISHA NARASINGH HIAL VS	SABYASACHI MISHRA VS	// // 0
138	WP(C)/0021630/2020	STATE OF ODISHA PADMALOCHAN MAHANTA VS	B.N.PARIDA VS	// // 0
139	WP(C)/0021631/2020	STATE OF ODISHA SURESH KUMAR PALEI VS	B.N.PARIDA VS	// // 0
140	WP(C)/0021632/2020	STATE OF ODISHA AJAY KUMAR BAIDYA VS	B.N.PARIDA VS	// // 0
141	WP(C)/0021633/2020	STATE OF ODISHA RAHUL MAITRA VS	SATYAJIT PATTANAIAK VS	// // 0
142	WP(C)/0021634/2020	CANARA BANK ROHITA CHANDRA GIRI VS	B.N.PARIDA VS	// // 0
143	WP(C)/0021635/2020	STATE OF ODISHA UDAYANATH NAYAK VS	B.N.PARIDA VS	// // 0
144	WP(C)/0021636/2020	STATE OF ODISHA SHAMASUN BIBI VS	NEELAKANTHA PANDA VS	// // 0
145	WP(C)/0021637/2020	THE STATE OF ODISHA SATYABRATA MOHANTA VS	B.N.PARIDA VS	// // 0
146	WP(C)/0021638/2020	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	B.N.PARIDA VS	// // 0
147	WP(C)/0021639/2020	STATE OF ODISHA KESHARI CHANDRA BEHERA VS	SATYABRATA MOHANTY-1 VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0021640/2020	RABINDRA KUMAR NAIK VS STATE OF ODIHSA	A.PATTNAIK VS	// 0 //
149	WP(C)/0021641/2020	RAMA CHANDRA PATI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
150	WP(C)/0021642/2020	ANIRUDHA MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
151	WP(C)/0021643/2020	RAJENDRA KUMAR NJAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
152	WP(C)/0021644/2020	JOGENDRA PATRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
153	WP(C)/0021645/2020	NRUSINGH CHARAN PATTANAIAK VS STATE OF ODISHA	A.PATTANAIAK VS	// 0 //
154	WP(C)/0021646/2020	MAMATA BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
155	WP(C)/0021647/2020	DEBANANDA MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
156	WP(C)/0021648/2020	JUDHISTHIRA PATRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
157	WP(C)/0021649/2020	JAYANTI BEURA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
158	WP(C)/0021650/2020	PADMAJA MISHRA VS SENIOR BRANCH MANAGER, ANDHRA BANK	JUGALA KISHORE PANDA VS	// 0 //
159	WP(C)/0021651/2020	RAMESH CHANDRA MOHANTA	B.N.PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0021652/2020	BAISHNABA CHARAN MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0021653/2020	SANKAR CHARAN KHATUA	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0021654/2020	AKHILA CHANDRA NAIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0021655/2020	SUSHANTA SHEKHAR DAS	AMITAV DAS	//
		VS	VS	0
		MANAGING DIRECTOR, ODISHA STATE CIVIL SUPPLIES CORPORATION LTD		//
164	WP(C)/0021656/2020	BANSIDHAR PANDA	P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0021657/2020	NARAYAN MAHALI	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0021658/2020	RITAKUMARI SAHOO	SATYABRAT MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0021659/2020	SURENDRA KUMAR BEHERA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0021660/2020	DIPAK KUMAR NAYAK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0021661/2020	GOBINDA CHANDRA MALLICK	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0021662/2020	BRUNDABAN NAYAK	H.K.ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0021663/2020	STATE OF ODISHA PRASANTA SEKHAR PATTANAIAK VS	SATYABRATA MOHANTY-1 VS	// // 0
172	WP(C)/0021664/2020	STATE OF ODISHA BIJAY KUMAR MOHAPATRA VS	SATYABRATA MOHANTY-1 VS	// // 0
173	WP(C)/0021665/2020	STATE OF ODISHA SUVRAMANJARI BEHERA VS	SATYABRATA MOHANTY-1 VS	// // 0
174	WP(C)/0021666/2020	STATE OF ODISHA KUNJA BIHARI MOHANTY VS	G.C.MOHANTY VS	// // 0
175	WP(C)/0021667/2020	STATE OF ODISHA PRAHALLAD KASTA VS	KISHORE KUMAR MISHRA VS	// // 0
176	WP(C)/0021668/2020	STATE OF ODISHA ROJALINI JENA VS	SATYABRATA MOHANTY-1 VS	// // 0
177	WP(C)/0021669/2020	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	SATYABRATA MOHANTY-1 VS	// // 0
178	WP(C)/0021670/2020	STATE OF ODISHA PRADEEPTA KUMAR ROUTRAY VS	H.K.ROUT VS	// // 0
179	WP(C)/0021671/2020	STATE OF ODISHA BANSIDHAR SWAIN VS	SATYABRATA MOHANTY-1 VS	// // 0
180	WP(C)/0021672/2020	STATE OF ODISHA BHIKARI CHARAN NANDA VS	SATYABRATA MOHANTY-1 VS	// // 0
181	WP(C)/0021673/2020	STATE OF ODISHA MINAKSHI BISWAL VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0021674/2020	DILLIP KUMAR NAYAK VS STATE OF ODIHSA	H.K.ROUT VS	// 0 //
183	WP(C)/0021675/2020	PRADEEPTA KUMAR ROUSTRAY VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
184	WP(C)/0021676/2020	ABANEE KANTA GIRI VS STATE OF ODIHSA	H.K.ROUT VS	// 0 //
185	WP(C)/0021677/2020	ANIRUDHA BEHERA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
186	WP(C)/0021678/2020	BICHITRANANDA KHATUA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
187	WP(C)/0021679/2020	UMAKANTA PARIDA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
188	WP(C)/0021680/2020	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	SATY6ABRATA MOHANTY-1 VS	// 0 //
189	WP(C)/0021681/2020	DHANANJAYA SETH VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
190	WP(C)/0021682/2020	HARAMANI JENA VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT	DINABANDHU NAYAK VS	// 0 //
191	WP(C)/0021683/2020	DURGA PRASAD MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
192	WP(C)/0021684/2020	SHIVARAM MEHER VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
193	WP(C)/0021685/2020	GYANARANJAN ROUT	SATYABRATA MOHANTY-1	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0021686/2020	SUDHIR KUMAR SAHOO	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0021687/2020	ORDER OF CARMELITES DISCALED SOCIETY PRADIPTA KUMAR MOHANTY		//
		VS	VS	0
		COLLECTOR-CUM-DISTRICT MAGISTRATE, PURI		//
196	WP(C)/0021688/2020	ASHOK KUMAR SUBUDHI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0021689/2020	BIJAY KU8MAR DAS	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021690/2020	SANTOSH KUMAR NANDA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0021691/2020	SUNIL KUMAR MOHANTY	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0021692/2020	RAMESH CHANDRA PALLAI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021693/2020	KANHU CHARAN MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0021694/2020	NIRMAL KUMAR PRUSTY	PRAMOD KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0021695/2020	ANANTA CHARAN PARIDA	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0021696/2020	KANAKLATA SATPATHY	H.K.ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0021697/2020	STATE OF ODISHA PRAFULLA KKUMAR PATI VS	SATYABRATA MOHANTY-1 VS	// // 0
206	WP(C)/0021698/2020	STATE OF ODISHA JAYADEBA SAMANTA VS	H.K.ROUT VS	// // 0
207	WP(C)/0021699/2020	STATE OF ODISHA BISHNU CHARAN BINDHANI VS	H.K.ROUT VS	// // 0
208	WP(C)/0021700/2020	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	PRAMOD KUMAR MISHRA VS	// // 0
209	WP(C)/0021701/2020	STATE OF ODISHA PRASANTA KUMAR NANDA VS	SATYABRATA MOHANTY-1 VS	// // 0
210	WP(C)/0021702/2020	STATE OF ODISHA PRADYUMNA KUMAR NAYAK VS	H.K.ROUT VS	// // 0
211	WP(C)/0021703/2020	STATE OF ODISHA BASANTA KUMAR MALLICK VS	H.K.ROUT VS	// // 0
212	WP(C)/0021704/2020	STATE OF ODISHA AMIYA KUMAR PANI VS	SATYABRATA MOHANTY-1 VS	// // 0
213	WP(C)/0021705/2020	STATE OF ODISHA PRAHALLAD MISHRA VS	H.K.ROUT VS	// // 0
214	WP(C)/0021706/2020	STATE OF ODISHA DILLIP KUMAR CHOUDHURY VS	SATYABRATA MOHANTY-1 VS	// // 0
215	WP(C)/0021707/2020	STATE OF ODISHA NABA KISHORE SAHU VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0021708/2020	DINESH KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	WP(C)/0021709/2020	SITAL KUMAR PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
218	WP(C)/0021710/2020	JITENDRA MEHER VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
219	WP(C)/0021711/2020	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
220	WP(C)/0021712/2020	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
221	WP(C)/0021713/2020	TUSHAR KANT MOHAPATRA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
222	WP(C)/0021714/2020	DHARMANANDA DASH VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
223	WP(C)/0021715/2020	SHYAMA SUNDAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
224	WP(C)/0021716/2020	MD INTEKHAB ALAM VS THE SECRETARY, MINISTRY CORPORATE AFFAIRS	SANTOSH KUMAR DWIVEDY VS	// 0 //
225	WP(C)/0021717/2020	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
226	WP(C)/0021718/2020	PRAVAKAR PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
227	WP(C)/0021719/2020	PADMANABH RAUT	KURESH PRASAD DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0021720/2020	TAPAN KUMAR PRADHAN	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0021721/2020	HIRANYA KUMAR SWAIN	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021722/2020	SK. ASMATTULLA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
231	WP(C)/0021723/2020	BHOLANATH SAHOO	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0021724/2020	BIJAY KUMAR DASH	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0021725/2020	PRADIPTA RANJAN MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0021726/2020	SUSANTA KUMAR NAYAK	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0021727/2020	MD. MUSTAQUE AHMED	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0021728/2020	SUDHANSU SEKHAR MAHALI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0021729/2020	DEBASHISHA SAMAL	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0021730/2020	GEORGE KUMAR PATTANAİK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0021731/2020	STATE OF ODISHA M/S KUNAL CHIXS POULTRY PRODUCTION COMPANY VS UNION OF INDIA	OMRAN JAYA MUND VS	// // 0 //
240	WP(C)/0021732/2020	Steel Authority Of India Ltd. VS BEGUM BIBI	N.K.SAHU VS	// 0 //
241	WP(C)/0021733/2020	SANJUKTA NATH SHARMA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
242	WP(C)/0021734/2020	JITENDRA ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //
243	WP(C)/0021735/2020	KABITA KHILAR VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
244	WP(C)/0021736/2020	GAYADHAR RATH VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
245	WP(C)/0021737/2020	DHIRESH KUMAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
246	WP(C)/0021738/2020	BISWANATH SHARMA VS STATE OF ODISHA	M/S. PRABHU PRASANNA BEHERA VS	// 0 //
247	WP(C)/0021739/2020	ASHITA RANJAN BISWAL VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
248	WP(C)/0021740/2020	RANGALATA ROUT VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
249	WP(C)/0021741/2020	NILAMANI DASH VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0021742/2020	RABIN KUMAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
251	WP(C)/0021743/2020	RAMESH CHANDRA MISHRA VS PUBLIC INFORMATION OFFICER, INSPECTION AND AUDIT DEPT.	GOUTAM BHOL VS	// 0 //
252	WP(C)/0021744/2020	AMIT KUMAR SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
253	WP(C)/0021745/2020	SUSHANTA KUMAR KHUNTIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
254	WP(C)/0021746/2020	RANJAN KUMAR DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
255	WP(C)/0021747/2020	BIMABADHAR SETHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
256	WP(C)/0021748/2020	RAMA CHANDRA MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
257	WP(C)/0021749/2020	M/S. TARAMA APARTMENT PVT.LTD. VS STATE GOVT. OF ODISHA	MANAS MOHAPATRA VS	// 0 //
258	WP(C)/0021750/2020	SHIBAJI KUMAR DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
259	WP(C)/0021751/2020	BISHNU CHARAN DAS VS THE MANAGING DIRECTOR, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., CTC	S.C.SAMANTARAY VS	// 0 //
260	WP(C)/0021752/2020	DEBASIS KAR VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
261	WP(C)/0021753/2020	CHANDRASEKHAR JENA	TUKUNA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021754/2020	PRADEEPTA KUMAR SWAIN	PRAVASH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021755/2020	GURUPRASAD BHANJA	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021756/2020	DHANANJAY PANIGRAHI	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0021757/2020	PRITIMAYEE PARIJA	SAHASRA JYOTI NANDA	//
		VS	VS	0
		BRANCH MANAGER, CENTRAL BANK OF INDIA		//
266	WP(C)/0021758/2020	DAMODAR SAHU	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021759/2020	MANORANJAN JENA	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021760/2020	TRILOCHAN SAHU	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021761/2020	SAPTAMA BISWAL	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021762/2020	SWAPNA RANI ACHARYA	GOPINATH SETHI	//
		VS	VS	0
		Board Of Secondary Education		//
271	WP(C)/0021763/2020	SANTOSINI PRADHAN	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021764/2020	SABITRI PANDA	ASHOK KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0021765/2020	STATE OF ODISHA BIJAYALAXMI SAHU VS	JAGABANDHU SAHU VS	// // 0
274	WP(C)/0021766/2020	STATE OF ODISHA PRATIVA PATRA VS	SHASHANKA SEKHAR PATRA VS	// // 0
275	WP(C)/0021767/2020	STATE OF ODISHA MALATI MURMU VS	S.N.SHARMA VS	// // 0
276	WP(C)/0021768/2020	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SHASHANKA SEKHAR PATRA VS	// // 0
277	WP(C)/0021769/2020	STATE OF ODISHA ANANTA KUMAR JENA VS	SHASHANKA SEKHAR PATRA VS	// // 0
278	WP(C)/0021770/2020	STATE OF ODISHA URMILA BHUYAN VS	GOKULANANDA PADHI VS	// // 0
279	WP(C)/0021771/2020	STATE OF ODISHA KULAMANI JENA VS	SHASHANKA SHEKHAR PATRA VS	// // 0
280	WP(C)/0021772/2020	STATE OF ODISHA RAJEEBA KUMAR DUTTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
281	WP(C)/0021773/2020	STATE OF ODISHA RAJESH KUMAR DAS VS	RAMA CHANDRA JENA VS	// // 0
282	WP(C)/0021774/2020	STATE OF ODISHA RABINDRA KUMAR PANIGRAHI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
283	WP(C)/0021775/2020	STATE OF ODISHA SANJIT KUMAR SINGH VS STATE OF ODISHA	S.C.D.DASH VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0021776/2020	RAGHUNATH BEHERA VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
285	WP(C)/0021777/2020	PRAVAKAR GIRI VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
286	WP(C)/0021778/2020	RANJAN KUMAR JENA VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
287	WP(C)/0021779/2020	RAMESH CHANDRA KUNAR VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
288	WP(C)/0021780/2020	SATYANANDA NAYAK VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
289	WP(C)/0021781/2020	CHITTARANJAN GIRI VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
290	WP(C)/0021782/2020	DIBAKAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
291	WP(C)/0021783/2020	SAROJINI SAHU VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
292	WP(C)/0021784/2020	SANTOSH KUMAR MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
293	WP(C)/0021785/2020	M/S JAS MOTORS VS THE REGISTERING AUTHORITY, OMVD, CTC	PRATEIK PARIJA VS	// 0 //
294	WP(C)/0021786/2020	BHASKAR CHANDRA NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
295	WP(C)/0021787/2020	NARAYAN DEY	S.C.D.DASH	//

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0021788/2020	NAROTTAM NAIK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0021789/2020	JALADHAR MAJHI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021790/2020	LOKANATH MAJHI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021791/2020	MINATI BEHURIA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0021792/2020	DILESWAR PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021793/2020	GHANASHYAM MAHANTA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021794/2020	KRUSHNA KUMARI KHATUA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021795/2020	SANATAN KHUNTIA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021796/2020	DR.BHARATI BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0021797/2020	RADHARAMAN BOHIDAR	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0021798/2020	HIMANSU BHAISAL	SABYASACHI MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0021799/2020	STATE OF ODISHA SANATAN NAIK VS	SABYASACHI MISHRA VS	// // 0
308	WP(C)/0021800/2020	STATE OF ODISHA DHANASINGH MAJHI VS	S.K.JOSHI VS	// // 0
309	WP(C)/0021801/2020	STATE OF ODISHA SAGARIKA NAYAK VS	SABYASACHI MISHRA VS	// // 0
310	WP(C)/0021802/2020	STATE OF ODISHA JITENDRA KUMAR NAYAK VS	S.C.DEV.DASH VS	// // 0
311	WP(C)/0021803/2020	STATE OF ODISHA M/S.SWOSTI CHILIKA RESORT VS	B.S.TRIPATHY (1) VS	// // 0
312	WP(C)/0021804/2020	COMMISSIONER-CUM-SECRETARY TO GOVT.OF ODISHA RAJENDRA KUMAR NAIK VS	SABYASACHI MISHRA VS	// // 0
313	WP(C)/0021805/2020	STATE OF ODISHA RABINARAYAN DASH VS	S.C.DEV.DASH VS	// // 0
314	WP(C)/0021806/2020	STATE OF ODISHA AMRIT SUNDAR NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
315	WP(C)/0021807/2020	STATE OF ODISHA DHANESWAR JENA VS	PARSURAM DAS VS	// // 0
316	WP(C)/0021808/2020	STATE OF ODISHA SURATH BISWAL VS	S.C.DEV.DASH VS	// // 0
317	WP(C)/0021809/2020	STATE OF ODISHA LAXMI KANTA PANDA VS STATE OF ODISHA	PURUSOTAM CHULI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0021810/2020	HEMANTA KUMAR MOHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
319	WP(C)/0021811/2020	SHREE EQUIPMENTS AND ENGINEERS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
320	WP(C)/0021812/2020	POMA BESHRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
321	WP(C)/0021813/2020	BINAPANI PRADHAN VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
322	WP(C)/0021814/2020	SUDHANIDHI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
323	WP(C)/0021815/2020	ANIL KUMAR TRIPATHY VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
324	WP(C)/0021816/2020	UPENDRA NATH BARIK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
325	WP(C)/0021817/2020	PEMABATI BEHERA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
326	WP(C)/0021818/2020	CHANDRA SEKHAR PANDA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
327	WP(C)/0021819/2020	RABINARAYAN SETHI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
328	WP(C)/0021820/2020	SUDARSAN PANDA VS UNION OF INDIA	GANESWAR BEHERA VS	// 0 //
329	WP(C)/0021821/2020	BIDYUT KUMAR PARIDA	BIMBISAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0021822/2020	ODISHA GRAMYA BANK MAINA MARNDI	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
331	WP(C)/0021823/2020	STATE OF ODISHA GOPAL CHANDRA SWAIN	BISHNU PRASAD PRADHAN	//
		VS	VS	0
332	WP(C)/0021824/2020	ODISHA FOREST DEVELOPMENT CORPORATION LTD., KHURDA INDRAMANI SWAIN	BIMBISAR DASH	//
		VS	VS	0
333	WP(C)/0021825/2020	STATE OF ODISHA KISUN SOREN	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
334	WP(C)/0021826/2020	STATE OF ODISHA NARESH CHANDRA MOHANTA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
335	WP(C)/0021827/2020	STATE OF ODISHA UPENDRA KUMAR NAYAK	P.C.MISHRA	//
		VS	VS	0
336	WP(C)/0021828/2020	STATE OF ODISHA BHARAT KUMAR DHIR	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
337	WP(C)/0021829/2020	STATE OF ODISHA SANJAY KUMAR MOHANTA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
338	WP(C)/0021830/2020	STATE OF ODISHA NISHAKAR MOHANTY	KOUSIK ANANDA GURU	//
		VS	VS	0
339	WP(C)/0021831/2020	STATE OF ODISHA RATNAKAR SETHY	P.C.MISHRA	//
		VS	VS	0
340	WP(C)/0021832/2020	STATE OF ODISHA SNEHALATA MOHANTA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0021833/2020	STATE OF ODISHA SACHINDRA NATH PRUSTY VS	P.C.MISHRA VS	// // 0
342	WP(C)/0021834/2020	STATE OF ODISHA SADHU BALAY VS	DEBI PRASAD DHALSAMANTA VS	// // 0
343	WP(C)/0021835/2020	STATE OF ODISHA BIJAY KUMAR JENA VS	ULLASH CH.MOHANTY VS	// // 0
344	WP(C)/0021836/2020	STATE OF ODISHA SK.YAR MAHAMMAD VS	DEBI PRASAD DHALSAMANTA VS	// // 0
345	WP(C)/0021837/2020	STATE OF ODISHA SMRUTI RANJAN RAJGURU VS	B.S.TRIPATHY (1) VS	// // 0
346	WP(C)/0021838/2020	STATE OF ODISHA MANARANJAN SINGH VS	DEBI PRASAD DHALSAMANTA VS	// // 0
347	WP(C)/0021839/2020	STATE OF ODISHA TULASI MURMU VS	DEBI PRASAD DHALSAMANTA VS	// // 0
348	WP(C)/0021840/2020	STATE OF ODISHA GANGADHAR BEHERA VS	BISHNU PRASAD PRADHAN VS	// // 0
349	WP(C)/0021841/2020	ODISHA FOREST DEVELOPMENT CORPORATION LTD. MADHUSUDAN MOHANTA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
350	WP(C)/0021842/2020	STATE OF ODISHA PUSHPAKA KUMAR BEHERA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
351	WP(C)/0021843/2020	STATE OF ODISHA BIJAY KUMAR JENA VS STATE OF ODISHA	ULLASH CH.MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0021844/2020	MAMATA NAYAK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
353	WP(C)/0021845/2020	ANTU MURMU VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
354	WP(C)/0021846/2020	M/S. ZPLUS SURAKHYA SEVA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
355	WP(C)/0021847/2020	PARAW HEMBRAM VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
356	WP(C)/0021848/2020	GOBINDA SOREN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
357	WP(C)/0021849/2020	SUNIL KUMAR MIT VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
358	WP(C)/0021850/2020	ARAD CHANDRA MOHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
359	WP(C)/0021851/2020	PRAVAT KUMAR BHUTIA VS UNION OF INDIA	SWARUP KUMAR PATNAIK VS	// 0 //
360	WP(C)/0021852/2020	SATYABAN NAYAK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
361	WP(C)/0021853/2020	SHRI HARISH CHANDRA LENKA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
362	WP(C)/0021854/2020	SHANTANU KUMAR MOHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
363	WP(C)/0021855/2020	DEBRAJ NANDA	B.S.TRIPATHY (1)	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0021856/2020	BIBHU PRASAD SAHOO	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0021857/2020	RANJIT KUNDU	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0021858/2020	SRI MUKTESWAR MAHADEV, BIJE-NIUGAON	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0021859/2020	SRUTI RANJAN RAY	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		THE CHIEF MANAGER AND AUTHORIZED OFFICER		//
368	WP(C)/0021860/2020	MADHAB CHANDRA MALLICK	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0021861/2020	PRATAP CHANDRA MISHRA	S.P.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0021862/2020	SANHITA KHANDUAL	ATUL TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021863/2020	RABINDRA SUTAR	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0021864/2020	SANTOSH KUMAR DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0021865/2020	PRAVATI JENA	SAMORENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0021866/2020	SANTOSH KUMAR RATH	KRISHNA CHANDRA SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0021867/2020	STATE OF ODISHA SARASWATI JENA VS	SAROJ KUMAR PADHY VS	// // 0
376	WP(C)/0021868/2020	STATE OF ODISHA SABITARANI MOHANTY VS	SAROJ KUMAR PADHY VS	// // 0
377	WP(C)/0021869/2020	STATE OF ODISHA PRADEEP KUMAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
378	WP(C)/0021870/2020	STATE OF ODISHA SANJEEB BISWAL VS	CHITTARANJAN PATTNAIK VS	// // 0
379	WP(C)/0021871/2020	STATE OF ODISHA PRAMOD KUMAR DAS VS	ULLASH CH. MOHANTY VS	// // 0
380	WP(C)/0021872/2020	COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER DEPT. BHABANI SHANKAR JENA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
381	WP(C)/0021873/2020	STATE OF ODISHA SURENDRA MALI VS	GOPAL PRASAD JENA VS	// // 0
382	WP(C)/0021874/2020	PRINCIPAL SECRETARY TO GOVT.FOOD SUPPLY AND CONSUMER WELFARE DEPARTMENT GOVT.OF ODISHA KALI PRASANNA PRADHAN VS	ASHOK KUMAR APAT VS	// // 0
383	WP(C)/0021875/2020	STATE OF ODISHA SATRUGHANA SARANGI VS	SURYA NARAYAN PATNAIK VS	// // 0
384	WP(C)/0021876/2020	STATE OF ODISHA M/S. ZPLUS SURAKHYA SEVA VS	BISHNU PRASAD PRADHAN VS	// // 0
385	WP(C)/0021877/2020	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	ASHOK KUMAR APAT VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0021878/2020	PREMANANDA ROUT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
387	WP(C)/0021879/2020	PRADEEP KUMAR SATAPATHY VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
388	WP(C)/0021880/2020	NABIN SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
389	WP(C)/0021881/2020	FAKIR CHARAN SENAPATI VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
390	WP(C)/0021882/2020	PUSHPASHREE RASHMISHREE VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
391	WP(C)/0021883/2020	RADHAKRUSHNA S.H.G VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
392	WP(C)/0021884/2020	BHARATIYA BIKASH PARISAD VS GOVERNOR, RESERVE BANK OF INDIA	G.P.JENA VS	// 0 //
393	WP(C)/0021885/2020	SATYABRATA PADHY VS SANTOSHI BHADRA	RABINDRA KUMAR PRUSTY VS	// 0 //
394	WP(C)/0021886/2020	BHARAT JENA VS THE COLLECTOR, KENDRAPARA	PRAFULLA KU.BISWAL VS	// 0 //
395	WP(C)/0021887/2020	SURENDRA KUMAR GHADAI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
396	WP(C)/0021888/2020	MALATI DEVI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
397	WP(C)/0021889/2020	AJIT KUMAR MOHANTY	R.P.DALAI	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0021890/2020	M.GOPINATH	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0021891/2020	MANASHI MAHARANA	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0021892/2020	MAMI SAHU	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
401	WPCRL/0000086/2020	ANIL KUMAR RAY	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010348/2020	HITENDRA KUMAR DAS	DIGAMBAR SETHI	CHOUDWAR /21 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010349/2020	PADIA @ PRADEEP MARTHA	B.K.NAYAK	DELANGA /54 /2017
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010350/2020	RAMA SAGARIA @ RAM CHANDRA SAGARIASACHIDANANDA DASH		BOIPARIGUDA /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010351/2020	SWASTIK KUMAR SAHU	ARUN KUMAR BUDHIA	MANGALA BAG /177 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010352/2020	K.NARAYAN MURTY	SARATHI JYOTI MOHANTY	BINIKA /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0010353/2020	RAMAKANTA BARAL	B.K.NAYAK	BALANGA /62 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0010354/2020	MANAS GIRI	BIDYADHAR MANASINGH	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0010355/2020	STATE OF ODISHA RANJAN PALEI VS	P.R.SINGH VS	// KEONJHAR SADAR /261 /2020 ()
410	ABLAPL/0010356/2020	STATE OF ODISHA SUNIL KUMAR PADHI VS	P.R.SINGH VS	// DHENKANAL TOWN /246 /2020 ()
411	ABLAPL/0010357/2020	STATE OF ODISHA SUBASINI RATHA VS	BISWARANJAN DALAI VS	// MAHANGA /185 /2020 ()
412	ABLAPL/0010358/2020	STATE OF ODISHA NABIN MALLICK VS	SMRUTI RANJAN PATI VS	// BALIPATNA /249 /2020 ()
413	ABLAPL/0010359/2020	STATE OF ODISHA BHARAT BEHERA VS	SARATHI JYOTI MOHANTY VS	// BINIKA /124 /2020 ()
414	ABLAPL/0010360/2020	STATE OF ODISHA MILI @ PRABHASINI PARIDA VS	A.PATTNAIK VS	// JATNI P.S. /231 /2020 ()
415	ABLAPL/0010361/2020	STATE OF ODISHA GANDUA @ ABHAYA MALLICK VS	SAMARENDRA MOHANTY VS	// BALICHANDRAPUR /65 /2015 ()
416	ABLAPL/0010362/2020	STATE OF ODISHA NONDANI KHANDA VS	AMITAV DAS VS	// BHOGRAI /173 /2020 ()
417	ABLAPL/0010363/2020	STATE OF ODISHA SANJIB KUMAR SATAPATHY VS	AMITAV DAS VS	// BARGARH /328 /2020 ()
418	ABLAPL/0010364/2020	STATE OF ODISHA SHASHIKANTA PAL VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /483 /2020 ()
419	ABLAPL/0010365/2020	STATE OF ODISHA SATYAJITA SATRUSALYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// MOHANA /115 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0010366/2020	HASIM @ YASIN AHAMMAD VS STATE OF ODISHA	C.R.DAS VS	MALGODOWN /49 /2020 () //
421	ABLAPL/0010367/2020	SLOUDAMINI PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	BALANGA /89 /2019 () //
422	ABLAPL/0010368/2020	GOURANGA MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /228 /2020 () //
423	ABLAPL/0010369/2020	HAJARI PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /335 /2020 () //
424	ABLAPL/0010370/2020	CHANCHALA PARIDA @ MANIKA PRADHAN VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	CHAULIAGANJA /282 /2020 () //
425	ABLAPL/0010371/2020	HAREKRISHNA GHOSH VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	/ /0 () //
426	ABLAPL/0010372/2020	PRADEEP KUMAR DAS VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MAHILA (BERHAMPUR) /75 /2019 () //
427	ABLAPL/0010373/2020	SRIKANTA BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	CHANDANPUR /104 /2020 () //
428	ABLAPL/0010374/2020	CHITTARANJAN @ CHITARANJAN PRADHANDIBYA VS STATE OF ODISHA	JYOTI SAHOO VS	JHARSUGUDA /609 /2020 () //
429	ABLAPL/0010375/2020	HURIA @ PADMALOCHAN BISWAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /324 /2020 () //
430	ABLAPL/0010376/2020	BASUDEB BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	AGARAPADA /81 /2020 () //
431	ABLAPL/0010377/2020	SOUMYARANJAN PATI	A.K.SARANGI	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0010378/2020	STATE OF ODISHA SANTOSH KU BHOI	SURYA NARAYAN MISHRA	// BRAHMAGIRI /138 /2020
		VS	VS	()
433	ABLAPL/0010379/2020	STATE OF ODISHA NIRANJAN NAYAK @ CHALAN	SURYA NARAYAN MISHRA	// PIPLI /243 /2020
		VS	VS	()
434	ABLAPL/0010380/2020	STATE OF ODISHA MAGA MALIK @ ABHIRAM MALLIK	DEEPAK KU SAHOO	// MARSHAGHAI /195 /2020
		VS	VS	()
435	ABLAPL/0010381/2020	STATE OF ODISHA PAHALI SAHOO	B.P.MALLICK	// CUTTACK SADAR /366 /2020
		VS	VS	()
436	ABLAPL/0010382/2020	STATE OF ODISHA SANTOSH NAIK	A.K.SARANGI	// KHANDAPARA /15 /2019
		VS	VS	()
437	ABLAPL/0010383/2020	STATE OF ODISHA BIPIN BIHARI DAS	BIBHU PRASAD MOHANTY	// MAHILA (BERHAMPUR) /75 /2019
		VS	VS	()
438	ABLAPL/0010384/2020	STATE OF ODISHA JAYARAM MAHANANDA	J.N.PANDA	// MUDANPUR RAMPUR /135 /2020
		VS	VS	()
439	ABLAPL/0010385/2020	STATE OF ODISHA SASMITA MALLICK	SURYA NARAYAN MISHRA	// BALANGA /86 /2020
		VS	VS	()
440	ABLAPL/0010386/2020	STATE OF ODISHA BHASKAR SWAIN	SURYA NARAYAN MISHRA	// GOP /231 /2020
		VS	VS	()
441	ABLAPL/0010387/2020	STATE OF ODISHA GOLAPMANI DEI	SURYA NARAYAN MISHRA	// SATYABADI /291 /2020
		VS	VS	()
442	ABLAPL/0010388/2020	STATE OF ODISHA DEBASIS JENA @ MANU	ARIJEET MISHRA	// BINJHARPUR /233 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0010389/2020	STATE OF ODISHA ASHIS KUMAR SAMAL VS	SACHIDANANDA PADHEE VS	// JAGATPUR /369 /2019 ()
444	ABLAPL/0010390/2020	STATE OF ODISHA SUKANTA PALLEI VS	JYOTI PRAKASH TRIPATHY VS	// KHALLIKOTE /266 /2020 ()
445	ABLAPL/0010391/2020	STATE OF ODISHA SASIKANTA BALA @ SANKARA VS	MIHIR KANTA RATH VS	// SIMULIA /203 /2020 ()
446	ABLAPL/0010392/2020	STATE OF ODISHA NILAMANI SETHI @ NILAMBAR SETHY VS	ARIJEET MISHRA VS	// RAJNAGAR /15 /2020 ()
447	ABLAPL/0010393/2020	STATE OF ODISHA GAGAN BEHERA VS	P.K.ROUT VS	// NISCHINTAKOILI /108 /2020 ()
448	ABLAPL/0010394/2020	STATE OF ODISHA JAJATI KESHARI BHOLA VS	A.C.NAYAK VS	// CUTTACK SADAR /404 /2020 ()
449	ABLAPL/0010395/2020	STATE OF ODISHA ABHIMANYU GAUDA VS	SUBODH KUMAR MOHANTY VS	// BANIGOCHA /19 /2020 ()
450	ABLAPL/0010396/2020	STATE OF ODISHA SANJUKTA NAYAK VS	BIJAYA KUMAR PATTNAIK VS	// / /0 ()
451	ABLAPL/0010397/2020	STATE OF ODISHA PREMANANDA NAIK VS	MANAS CHAND VS	// NARLA /126 /2020 ()
452	ABLAPL/0010398/2020	STATE OF ODISHA SIBANANDA PANDA VS	MANAS CHAND VS	// / /0 ()
453	ABLAPL/0010399/2020	STATE OF ODISHA LAXMIDHAR PANDA VS STATE OF ODISHA	MANAS CHAND VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0010400/2020	RANJEE @ RANJEET SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /94 /2020 () //
455	ABLAPL/0010401/2020	BHRAMAR DAS@ BHRAMAR KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	AUL /159 /2020 () //
456	ABLAPL/0010402/2020	BAMADEV KANHAR VS STATE OF ODISHA	PRAHALLADA SAHU VS	PURUNAKATAK /31 /2020 () //
457	ABLAPL/0010403/2020	BIJAY KUMAR ROUT VS STATE OF ODISHA	S.ROUT VS	SALIPUR /277 /2020 () //
458	ABLAPL/0010404/2020	KAILASH MAHANANDA VS STATE OF ODISHA	JASHOBANTA DASH VS	BANKI /198 /2020 () //
459	ABLAPL/0010405/2020	BIKASH KUMAR MALIK@BIKASH MALIK VS STATE OF ODISHA	UMAKANTA BARIK VS	KENDRAPARA /161 /2020 () //
460	ABLAPL/0010406/2020	RAMESH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /60 /2020 () //
461	ABLAPL/0010407/2020	SATAK BAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINAPALI /124 /2019 () //
462	ABLAPL/0010408/2020	VOONA SIBA KESABA RAO VS STATE OF ODISHA	JEETENDRA SAHU VS	GUNUPUR /123 /2020 () //
463	ABLAPL/0010409/2020	BHARATI PAHAN @ PRADHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /343 /2020 () //
464	ABLAPL/0010410/2020	KALPATARU MOHANTY VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	MAHAKALPARA /103 /2020 () //
465	ABLAPL/0010411/2020	MANAS MOHAPATRA	L.MISHRA	PANIKOILI /181 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0010412/2020	STATE OF ODISHA MUNA KHAN	SUSANTA KU. MISHRA	// TANGI (KHURDA) /5 /2019
		VS	VS	()
467	ABLAPL/0010413/2020	STATE OF ODISHA MAHESWAR DAS	SUSANTA KU. MISHRA	// JATNI P.S. /54 /2020
		VS	VS	()
468	ABLAPL/0010414/2020	STATE OF ODISHA SK IMRAN@SADDAM	U.C.MISHRA	// JATNI P.S. /92 /2020
		VS	VS	()
469	ABLAPL/0010415/2020	STATE OF ODISHA DAITARI JENA	DEEPAK KU. SAHOO	// MAHAKALPARA /101 /2020
		VS	VS	()
470	ABLAPL/0010416/2020	STATE OF ODISHA SUBASH@SUBAS CHANDRA SANDHIBIGRAH	SATYA NARAYAN MISHRA 4	// BASUDEVPUR /226 /2020
		VS	VS	()
471	ABLAPL/0010417/2020	STATE OF ODISHA BINOD PRADHAN	CHANDAN SAMANTARAY	// MAHILA (BERHAMPUR) /62 /2020
		VS	VS	()
472	ABLAPL/0010418/2020	STATE OF ODISHA BISWAJIT MALLA @ JITU	PRAFULLA CH. BISWAL	// CHAULIAGANJA /282 /2020
		VS	VS	()
473	ABLAPL/0010419/2020	STATE OF ODISHA PRALYA BEURA	YEESHAN MOHANTY	// /282 /2020
		VS	VS	()
474	ABLAPL/0010420/2020	STATE OF ODISHA BIJAYA KUMAR DAS	CHITTARANJAN PATTNAIK	// BALASORE SADAR /230 /2020
		VS	VS	()
475	ABLAPL/0010421/2020	STATE OF ODISHA CHITTA SABAR	S.PATRI	// / /0
		VS	VS	()
476	ABLAPL/0010422/2020	STATE OF ODISHA NANO @ SAHANAWAZ QUADRI	SATYA NARAYAN MISHRA (4)	// PURUNABAZAR /133 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0010423/2020	STATE OF ODISHA KALIA @ PRIYABRATA SAHU VS	SURYAKANTA DWIBEDI VS	// KUAKHIA /209 /2020 ()
478	ABLAPL/0010424/2020	STATE OF ODISHA BABU KHAN @ SARIF KHAN VS	SURYAKANTA DWIBEDI VS	// RANPUR /299 /2007 ()
479	ABLAPL/0010425/2020	STATE OF ODISHA SUNIL SWAIN @ PRIYABRATA SWAIN VS	B.B.MOHAPATRA VS	// ATHGARH /177 /2019 ()
480	ABLAPL/0010426/2020	STATE OF ODISHA KALIM KHAN VS	PRAKASH K.MISHRA VS	// JARAPADA /19 /2020 ()
481	ABLAPL/0010427/2020	STATE OF ODISHA FAKIR CHARAN BARAL VS	PRAFULLA CH. BISWAL VS	// CHAULIAGANJA /282 /2020 ()
482	ABLAPL/0010428/2020	STATE OF ODISHA ANOJ KUMAR DAS VS	SOURA CHANDRA MOHAPATRA VS	// JAGATPUR /326 /2020 ()
483	ABLAPL/0010429/2020	STATE OF ODISHA GYANARANJAN MALLIK VS	DHARMENDRA SETHY VS	// NILGIRI /268 /2020 ()
484	ABLAPL/0010430/2020	STATE OF ODISHA HARIHAR MAHALIK VS	DHARMENDRA SETHY VS	// KHANTAPADA /269 /2020 ()
485	ABLAPL/0010431/2020	STATE OF ODISHA SK. SALIM VS	PRAFULLA KUMAR KHATEI VS	// BHADRAK TOWN /121 /2020 ()
486	ABLAPL/0010432/2020	STATE OF ODISHA NISHIPRAVA BEHURA VS	SUDEEP KU.SARANGI VS	// RAJKANIKA /115 /2020 ()
487	ABLAPL/0010433/2020	STATE OF ODISHA ASHIS KUMAR SAMAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// MARKAT NAGAR /50 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0010434/2020	SUSHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	ANGUL TOWN /915 /2020 () //
489	ABLAPL/0010435/2020	GANGADHAR MAHALI VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATKURA /191 /2020 () //
490	ABLAPL/0010436/2020	DILIP KUMAR SAMANTRAY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	RANPUR /230 /2020 () //
491	ABLAPL/0010437/2020	SAROJ KUMAR ROUT VS STATE OF ODISHA	S.P.SARANGI VS	RAJGANGPUR /222 /2020 () //
492	ABLAPL/0010438/2020	AJIT KUMAR PAYRA VS STATE OF ODISHA	S.P.SARANGI VS	RAJGANGPUR /222 /2020 () //
493	ABLAPL/0010439/2020	KUKESH SUNANI VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	GOLAMUNDA /122 /2020 () //
494	ABLAPL/0010440/2020	SUBRAT MISHRA VS STATE OF ODISHA	S.P.SARANGI VS	RAJGANGPUR /222 /2020 () //
495	ABLAPL/0010441/2020	DILIP KUMAR PANIGRAHI VS STATE OF ODISHA	S.P.SARANGI VS	RAJGANGPUR /222 /2020 () //
496	ABLAPL/0010442/2020	BAMA CHARAN DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /187 /2020 () //
497	ABLAPL/0010443/2020	SUDIP KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SORO /272 /2020 () //
498	ABLAPL/0010444/2020	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
499	ABLAPL/0010445/2020	KUNTI SETHI	PRAMOD KUMAR MISHRA	PATTAMUNDAI /328 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
500	CONTC(CPC)/0000270/2017	VS STATE OF ODISHA DEBAPRASAD PADHAN	VS M/S.S.K.SWAIN	0 // //
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :31/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 CMPAT/36/2001	M/S.KONARK JUTE LTD.-MP	M/S.R.P.KAR
2	2/2020 BLAPL/6034/2020	MANAS KUMAR DALEI @ RAKESH-MP	SANJAY KUMAR DAS
3	12/2020 CRLMA/125/2020	GHANASHYAM MISHRA-MP	SATRUGHNA DASH (A)
4	18/2020 WPCRL/86/2020	ANIL KUMAR RAY-MP	RAJJEET ROY
5	19/2020 WPCRL/34/2020	BISWAJIT BEHERA-MP	BIBHUDUTTA PANDA
6	52/2020 JCRLA/11/2020	MADHUSUDAN MUNDA-MP	ADV.
7	53/2020 JCRLA/11/2020	MADHUSUDAN MUNDA-MP	ADV.
8	54/2020 JCRLA/48/2018	BRUNDABAN DEHURY-MP	ADV
9	75/2020 RFA/57/2013	SOVAKAR MOHANTYA-MP	M/S.S.P.MISRA
10	76/2020 RFA/221/2010	PRAVAKAR SAHU-MP	M/S.B.H.MOHANTY
11	77/2020 RFA/221/2010	PRAVAKAR SAHU-MP	M/S.B.H.MOHANTY
12	78/2020 RFA/89/2010	SHANTILATA CHHOTRAY-MP	M/S.AJIT KU.TRIPATHY
13	102/2020 CMAPL/228/2020	GHANASHYAM DAS-MP	GOPAL KRISHNA NAYAK
14	130/2020 CONTC/3420/2020	RAJA KISHORE LENKA-MP	ADV
15	157/2020 WPC(OAC)/2714/2007	SURENDRA PRASAD NAYAK-MP	M/S.B.B.MOHANTY
16	360/2020 RSA/378/2018	DURGA CHARAN MOHANTY-MP	M/S.GAUTAM MISRA
17	456/2020 RVWPET/282/2020	STATE OF ORISSA-MP	
18	457/2020 RVWPET/282/2020	STATE OF ORISSA-MP	
19	467/2020 CMP/479/2020	MEENA DEVI PANCH-MP	S.P.NATH
20	468/2020 CMP/480/2020	MANOJ KUMAR SHAW-MP	PRAFULLA KUMAR RATH
21	469/2020 CMP/481/2020	MANOJ KUMAR SHAW-MP	PRAFULLA KUMAR RATH
22	470/2020 CMP/482/2020	AKBAR KHAN-MP	NRUSINGH CH. ROUT
23	471/2020 CMP/483/2020	NITUSH KUMAR BEHERA-MP	SATYABRATA SUTAR
24	584/2020 FAO/598/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	NRUSINGH
25	586/2020 FAO/161/2020	BIMALA DEVI-MP	DHANANJAYA MUND
26	752/2020	MD.ARFUR RAHEMAN-MP	UNMESH CHANDRA JENA

27	ABLAPL/7472/2020 808/2020	IMRAN @ SAYED ISHAQ UDDIN-MP	SAMVIT MOHANTY
28	BLAPL/4155/2020 809/2020	SANGRAM ROUT-MP	M/S.BINI MISHRA , MR. DHARANIDHAR NAYAK
29	BLAPL/7429/2019 810/2020	MRUTYUNJAYA SETHI-MP	UNMESH CHANDRA JENA
30	BLAPL/6011/2020 811/2020	SARAT PARMANIK-MP	MANORANJAN MISHRA
31	BLAPL/4866/2020 842/2020	RASID KHAN-MP	H.D.DHAL
32	CRLMC/1314/2020 843/2020	MONINGI CHANDRAMOHAN RAO-MP	HARIPAD MOHANTY
33	CRLMC/1315/2020 886/2020	TERUA @ BAPI DAS-MP	RAMANI KANTA PATTANAIK
34	CRLA/856/2019 887/2020	KALIA @ PRADEEP BEHERA-MP	PRANAYANEE DASMOHAPATRA
35	CRLA/464/2020 888/2020	KALIA @ PRADEEP BEHERA-MP	PRANAYANEE DASMOHAPATRA
36	CRLA/464/2020 889/2020	KALIA @ PRADEEP BEHERA-MP	PRANAYANEE DASMOHAPATRA
37	CRLA/464/2020 1015/2020	KUNI NAYAK-MP	PRADEEP KUMAR MISHRA
38	MACA/614/2020 1016/2020	KUNI NAYAK-MP	PRADEEP KUMAR MISHRA
39	MACA/614/2020 1017/2020	THE DIVISIONAL MANGER, NATIONAL INSURANCE CO.LTD.PUR	PRASANTA KUMAR MAHALI
40	MACA/612/2020 1018/2020	THE REGIONAL MANAGER, NATIONAL INSURANCE CO.LTD.PUR	SACMP DANANDA NAYAK
41	MACA/581/2020 1019/2020	LABANGALATA NANDA-MP	PRADEEP KUMAR MISHRA
42	MACA/615/2020 1020/2020	LABANGALATA NANDA-MP	PRADEEP KUMAR MISHRA
43	MACA/615/2020 1021/2020	THE REGIONAL MANAGER, NATIONAL INSURANCE CO.LTD.PUR	SACMP DANANDA NAYAK
44	MACA/581/2020 1022/2020	THE D.M, NATIONAL INSURANCE CO. LTD.PURI-MP	PRASANTA KUMAR MAHALI
45	MACA/616/2020 1023/2020	THE REGIONAL MANAGER, NATIONAL INSURANCE CO.LTD.PUR	SACMP DANANDA NAYAK
46	MACA/581/2020 1024/2020	THE DIVISIONAL MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO.LTD.-MP	SURMANCE KANT
47	MACA/487/2020 1025/2020	SITA SAMAL-MP	S.K.JOSHI
48	MACA/617/2020 1026/2020	D.M.,RELIANCE GIC LT-MP	M/S.B.K.SAHU
49	MACA/247/2014 1063/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
50	WA/504/2020 1064/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME0
51	WA/515/2020 1065/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME0
52	WA/515/2020 1066/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME0
53	WA/515/2020 1067/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME0
54	WA/516/2020 1068/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
55	WA/516/2020 1069/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
56	WA/516/2020 1070/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
57	WA/517/2020 1071/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)

58	1072/2020 WA/517/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
59	1073/2020 WA/517/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
60	1074/2020 WA/517/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
61	1075/2020 WA/494/2019	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
62	1076/2020 WA/7/2020	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
63	1077/2020 WA/12/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
64	1078/2020 WA/498/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
65	1079/2020 WA/496/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
66	1080/2020 WA/495/2019	BSE,ODISHA-MP	M/S.S.S.RAO
67	1081/2020 WA/494/2019	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
68	1082/2020 WA/509/2019	BSE,ODISHA-MP	S.S.RAO
69	1083/2020 WA/12/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
70	1084/2020 WA/499/2019	BSE,ODISHA-MP	M/S.S.S.RAO
71	1085/2020 WA/491/2019	BSE,ODISHA-MP	M/S.S.S.RAO
72	1086/2020 WA/468/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
73	1087/2020 WA/498/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
74	1088/2020 WA/493/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
75	1089/2020 WA/497/2019	BOARD OF SECONDARY EDUCATION-MP	M/S.S.S.RAO
76	1090/2020 WA/7/2020	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
77	1091/2020 WA/496/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
78	1092/2020 WA/495/2019	BSE,ODISHA-MP	M/S.S.S.RAO
79	9903/2020 WP(C)/21622/2020	SUMAN CHHANDA MITTRA-MP	SATYAJIT PATTANAIK
80	9904/2020 WP(C)/18169/2020	BISWANATH DAS-MP	M/S.YEESHAN MOHANTY, R.K.ROUTRAY
81	9905/2020 WP(C)/21629/2020	NARASINGH HIAL-MP	SABYASACHI MISHRA
82	9906/2020 WP(C)/21633/2020	RAHUL MAITRA-MP	SATYAJIT PATTANAIK
83	9907/2020 WP(C)/21640/2020	RABINDRA KUMAR NAIK-MP	A.PATTNAIK
84	9908/2020 WP(C)/21650/2020	PADMAJA MISHRA-MP	JUGALA KISHORE PANDA
85	9909/2020 WP(C)/21656/2020	BANSIDHAR PANDA-MP	P.R.MISHRA
86	9910/2020 WP(C)/21657/2020	NARAYAN MAHALI-MP	BHAKTA RANJAN BARIK
87	9911/2020 WP(C)/16117/2020	RAJESH KUMAR KHATUA-MP	BIPLAB MOHANTY
88	9912/2020 WP(C)/21667/2020	PRAHALLAD KASTA-MP	KISHORE KUMAR MISHRA
89	9913/2020	BALAKRUSHNA POLAI-MP	BIPLABA P.B.BAHALI

90	WP(C)/8714/2020 9914/2020	GUNKAR CHARITABLE TRUST-MP	KHIROD K.ROUT
91	WP(C)/19726/2020 9915/2020	KUNJA BIHARI MOHANTY-MP	G.C.MOHANTY
92	WP(C)/21666/2020 9917/2020	BANAMBAR NAYAK-MP	SATYABRATA MOHANTY 1
93	WP(C)/17509/2020 9918/2020	RABINDRA NATH DHAL-MP	SATYABRATA MOHANTY 1
94	WP(C)/17513/2020 9919/2020	SWARNALATA PATRA-MP	SATYABRATA MOHANTY 1
95	WP(C)/17507/2020 9920/2020	NITAI BHATTACHARYA-MP	SATYABRATA MOHANTY..1
96	WP(C)/14157/2020 9921/2020	PRAVAKAR BEHERA-MP	SATYABRATA MOHANTY..1
97	WP(C)/14148/2020 9922/2020	ORDER OF CARMELITES DISCALED SOCIETY-MP	PRADIPTA KUMAR MOHANTY
98	WP(C)/21687/2020 9923/2020	BENUDHAR GARU-MP	SATYABRATA MOHANTY 1
99	WP(C)/13926/2020 9924/2020	RABINDRA KUMAR SAHOO-MP	SATYABRATA MOHANTY 1
100	WP(C)/13928/2020 9925/2020	BANSHIDHAR SAHOO-MP	SATYABRATA MOHANTY 1
101	WP(C)/13931/2020 9926/2020	NIRMAL KUMAR PRUSTY-MP	PRAMOD KUMAR MISHRA
102	WP(C)/21694/2020 9927/2020	KARUNAKAR JENA-MP	SATYABRATA MOHANTY..1
103	WP(C)/14150/2020 9928/2020	AMULYA KUMAR DAS-MP	SATYABRATA MOHANTY..1
104	WP(C)/14152/2020 9929/2020	NABA KRUSHNA SAHU-MP	SATYABRATA MOHANTY (1)
105	WP(C)/13929/2020 9930/2020	PRASANTA KUMAR BEHERA-MP	PRAMOD KUMAR MISHRA
106	WP(C)/21700/2020 9931/2020	SURESH KUMAR MOHANTY-MP	SATYABRATA MOHANTY..1
107	WP(C)/14154/2020 9932/2020	MANMATH KUMAR DEY-MP	SATYABRATA MOHANTY 1
108	WP(C)/13924/2020 9933/2020	JITENDRA MEHER-MP	SHIBANI SHANKAR PRADHAN
109	WP(C)/21710/2020 9934/2020	ARUN KUMAR ACHARYA-MP	ARUN KUMAR PATRA
110	WP(C)/12434/2020 9935/2020	TUSHAR KANT MOHAPATRA-MP	SHIBANI SHANKAR PRADHAN
111	WP(C)/21713/2020 9936/2020	UNION OF INDIA-MP	SANJIB SWAIN
112	WP(C)/7266/2020 9937/2020	ARUN KUMAR ACHARYA-MP	ARUN KUMAR PATRA
113	WP(C)/12434/2020 9938/2020	MD INTEKHAB ALAM-MP	SANTOSH KUMAR DWIVEDY
114	WP(C)/21716/2020 9941/2020	DIPTIMAYEE BEHERA-MP	M/S.GYANA RANJAN SETHI
115	WP(C)/22852/2019 9944/2020	PRADIPTA RANJAN MOHANTY-MP	BISWABIHARI MOHANTY
116	WP(C)/21725/2020 9945/2020	DR.ANSHMAN MISHRA-MP	M/S.RAMA KRISHNA BISOI
117	WP(C)/3654/2020 9946/2020	SUDHANSU SEKHAR MAHALI-MP	BISWABIHARI MOHANTY
118	WP(C)/21728/2020 9947/2020	BALARAM BARSAL-MP	M/S.PRASANNA KUMAR PARHI
119	WP(C)/328/2020 9948/2020	PREMANANDA JENA-MP	M/S.NIRMAL KISHROE RATH
120	WP(C)/11085/2013 9949/2020	PALLISHREE MOHANTY-MP	M/S.RANJAN KU.NAYAK
	WP(C)/22426/2019		

121	9950/2020 WP(C)/21731/2020	M/S KUNAL CHIXS POULTRY PRODUCTION COMPLEX-MDHANANJAYA MUND	
122	9951/2020 WP(C)/21732/2020	Steel Authority Of India Ltd.-MP	N.K.SAHU
123	9953/2020 WP(C)/21379/2020	GOURAHARI @ PITAMBAR BHANJA-MP	S.K.NAYAK 2
124	9954/2020 WP(C)/6143/2020	NRUSINHA NANDA MAHAPATRA-MP	M/S.BIRAJA PRASANNA SATPATHY
125	9955/2020 WP(C)/21744/2020	AMIT KUMAR SAHU-MP	SITIKANT MISHRA
126	9956/2020 WP(C)/21749/2020	M/S. TARAMA APARTMENT PVT.LTD.-MP	MANAS MOHAPATRA
127	9957/2020 WP(C)/21751/2020	BISHNU CHARAN DAS-MP	S.C.SAMANTARAY
128	9958/2020 WP(C)/21753/2020	CHANDRASEKHAR JENA-MP	TUKUNA KUMAR MISHRA
129	9959/2020 WP(C)/21754/2020	PRADEEPTA KUMAR SWAIN-MP	PRAVASH CH.JENA
130	9960/2020 WP(C)/21764/2020	SABITRI PANDA-MP	ASHOK KUMAR MISHRA
131	9961/2020 WP(C)/21770/2020	URMILA BHUYAN-MP	GOKULANANDA PADHI
132	9962/2020 WP(C)/21773/2020	RAJESH KUMAR DAS-MP	RAMA CHANDRA JENA
133	9963/2020 WP(C)/21785/2020	M/S JAS MOTORS-MP	PRATEIK PARIJA
134	9964/2020 WP(C)/21803/2020	M/S.SWOSTI CHILIKA RESORT-MP	B.S.TRIPATHY (1)
135	9965/2020 WP(C)/21806/2020	AMRIT SUNDAR NAYAK-MP	PRASANTA KUMAR SATAPATHY
136	9966/2020 WP(C)/21811/2020	SHREE EQUIPMENTS AND ENGINEERS-MP	NIRANJAN LENKA
137	9967/2020 WP(C)/21807/2020	DHANESWAR JENA-MP	PARSURAM DAS
138	9968/2020 WP(C)/24763/2014	M/S PARADEEP PHOSPHA-MP	M/S.BIBEKANANDA MOHANTI
139	9969/2020 WP(C)/21821/2020	BIDYUT KUMAR PARIDA-MP	BIMBISAR DASH
140	9970/2020 WP(C)/21823/2020	GOPAL CHANDRA SWAIN-MP	BISHNU PRASAD PRADHAN
141	9971/2020 WP(C)/21830/2020	NISHAKAR MOHANTY-MP	KOUSIK ANANDA GURU
142	9972/2020 WP(C)/21835/2020	BIJAY KUMAR JENA-MP	ULLASH CH.MOHANTY
143	9973/2020 WP(C)/21837/2020	SMRUTI RANJAN RAJGURU-MP	B.S.TRIPATHY (1)
144	9974/2020 WP(C)/21840/2020	GANGADHAR BEHERA-MP	BISHNU PRASAD PRADHAN
145	9975/2020 WP(C)/16603/2016	KANTILAL MAKHANJI JOSHI-MP	M/S.AJODHYA RANJAN DASH
146	9977/2020 WP(C)/21843/2020	BIJAY KUMAR JENA-MP	ULLASH CH.MOHANTY
147	9978/2020 WP(C)/21848/2020	GOBINDA SOREN-MP	ATUL TRIPATHY
148	9979/2020 WP(C)/21855/2020	DEBRAJ NANDA-MP	B.S.TRIPATHY (1)
149	9980/2020 WP(C)/21853/2020	SHRI HARISH CHANDRA LENKA-MP	ANJAN KUMAR BISWAL
150	9981/2020 WP(C)/21857/2020	RANJIT KUNDU-MP	B.S.TRIPATHY (1)
151	9982/2020 WP(C)/17057/2019	SHRABAN KUMAR NAYAK SHARMA-MP	M/S.SOUMYA MISHRA
152	9983/2020	RABINDRA SUTAR-MP	SIDHARTH PRASAD DAS

153	WP(C)/21863/2020 9984/2020	SANHITA KHANDUAL-MP	ATUL TRIPATHY
154	WP(C)/21862/2020 9985/2020	SANTOSH KUMAR DAS-MP	CHITTARANJAN PATTNAIK
155	WP(C)/21864/2020 9987/2020	SARASWATI JENA-MP	SAROJ KUMAR PADHY
156	WP(C)/21867/2020 9988/2020	SABITARANI MOHANTY-MP	SAROJ KUMAR PADHY
157	WP(C)/21868/2020 9989/2020	SANJEEB BISWAL-MP	CHITTARANJAN PATTNAIK
158	WP(C)/21870/2020 9990/2020	PREMANANDA ROUT-MP	RAJIV KUMAR MAHANTA
159	WP(C)/21878/2020 9991/2020	PUSHPASHREE RASHMISHREE-MP	SAGARIKA SAHOO
160	WP(C)/21882/2020 9992/2020	RADHAKRUSHNA S.H.G-MP	JAJATI KISHORE MOHANTY
161	WP(C)/21883/2020 585/2020	B.BHULA PATRA-MP	
162	FAO/16/2020 587/2020	MADHAB MALLICK-MP	
163	FAO/181/2020 588/2020	BIJAY KU.SENAPATI-MP	
164	FAO/184/2020 753/2020	BAIRAGI MAJHI-MP	
165	ABLAPL/5450/2020 754/2020	NARAYAN SWAIN-MP	
166	ABLAPL/6398/2020 755/2020	DEBARAJ NAIK-MP	
167	ABLAPL/2627/2020 756/2020	MANMOHAN RANSINGH-MP	
168	ABLAPL/7062/2020 757/2020	BISHWAJIT PADHAN-MP	SUSIL KUMAR MOHAPATRA
169	ABLAPL/3189/2020 758/2020	PRADIPTA JENA-MP	
170	ABLAPL/8493/2020 759/2020	DAMAYANTI PRADHAN-MP	
171	ABLAPL/4316/2018 760/2020	BASU@BASUDEV PRADHAN-MP	
172	ABLAPL/3057/2018 761/2020	HARUN KHAN-MP	
173	ABLAPL/5695/2020 9916/2020	LALITA FARAK-MP	
174	WP(C)/19980/2016 9939/2020	MALAYA RANJAN PATTNAIK-MP	
175	WP(C)/20008/2020 9940/2020	SANGRAM KISHORE DAS-MP	
176	WP(C)/20013/2020 9942/2020	GIRISH PRATAP PARIDA-MP	
177	WP(C)/14628/2012 9943/2020	PREMALATA PRUSTY-MP	
178	WP(C)/5253/2020 9952/2020	SANTANU KUMAR SWAIN-MP	
179	WP(C)/18332/2020 9976/2020	DURGA CHARAN BALIARSINGH-MP	
180	WP(C)/18650/2020 9986/2020	NARAYAN BEHERA-MP	
	WP(C)/16754/2016		